

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 02.04.2024 AT 10:30 AM

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|----------------------------------|---|
| TRANSFER PETITION NO. | |
| COMPANY PETITION/APPLICATION NO. | IA (IBC)/754/2023, IA (IBC)/1277/2023 in CP (IB) No.248/7/HDB/2017 |
| NAME OF THE COMPANY | Golden Jubilee Hotels Private Limited |
| NAME OF THE PETITIONER(S) | Bank of Baroda |
| NAME OF THE RESPONDENT(S) | Golden Jubilee Hotels Private Limited |
| UNDER SECTION | 7 of IBC |

ORDER

IA (IBC)/754/2023

Present: Ld. Counsels Dr. K.V Srinivas & Mr. Yaraswi for the Applicant.
Ld. Counsel Mr. Y. Suryanarayana for the Resolution Professional.

Heard. Reserved for orders.

IA (IBC)/1277/2023

Present: Ld. Counsel Mr. P. Badri Premnath for the Applicant.
Ld. Counsel Mr. Y. Suryanarayana for the Resolution Professional.

Ld. Counsel for the applicant prays for an adjournment for filing of rejoinder.

Prayer is allowed. **Matter is adjourned to 30.05.2024.**

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)